

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1603
ANSWERED ON:13.12.2013
QUALITY OF PACKAGING MATERIALS
Sugumar Shri K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has laid down any regulations in respect of packaging materials including tin for storing of food products intended for sale in the country;
- (b) if so, the details thereof and the steps taken/proposed by the Government to ensure their enforcement in the country;
- (c) the number of violations of the above regulations reported in the country during each of the last three years and current year along with the action taken by the Government in this regard, State/UT-wise; and
- (d) the fresh measures being taken by the Government to harmonise national standards for packaging materials with those of international standards?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): The Regulation 2.2.1 of Food Safety and Standards (Packaging and Labeling) Regulations, 2011, prescribe conformity with the IS standards for packaging materials including tin for storing of food product products intended for sale in the Country. These IS standards are notified by Bureau of Indian Standards (BIS).

The implementation and enforcement of Food Safety and Standards Act, 2006 and Rules, Regulations made thereunder rest with State/UTs Governments. Random Samples of food items are drawn by the State Food Safety Officers and sent to the laboratories recognized by FSSAI for analysis. In case where samples are found to be not conforming to the provisions of the Act and the Rules and Regulations made thereunder, penal action is taken against the offender.

(c): Specific data of violations of regulations relating to packaging material, is not maintained centrally.

(d): Harmonization of the national standards for packaging material with those of international standards, by the Bureau of Indian Standards (BIS), is a continuous process.